

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

21. M.A. 2397/2019  
IN  
C.P. 2804/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRICHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **07.07.2021**

NAME OF THE PARTIES: ParizadVawadia

V/s

Cratos Aviation Services Pvt. Ltd

SECTION 241-242 OF COMPANIES ACT, 2013

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**ORDER**

None appeared on either side, list this matter on 22.09.2021.

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)